

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.391/99

Tuesday, this the 30th day of November, 1999.

CORAM:

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

C.Sreekantan,
S/o Chellappan Nair,
Ad-hoc Upper Division Clerk,
Central Administrative Tribunal,
Ernakulam Bench.

- Applicant

By Advocate Mr TC Govindaswamy

Vs

1. Union of India through
the Secretary to the
Government of India,
Ministry of Personnel,
Public Grievances & Pensions,
(Department of Personnel & Training),
New Delhi.
2. The Registrar,
Central Administrative Tribunal,
Principal Bench,
New Delhi.
3. The Deputy Registrar(Administration),
Central Administrative Tribunal,
Ernakulam Bench.
4. Solaman Kavu, Lower Division Clerk,
Central Administrative
Tribunal,
Ernakulam Bench.
5. K.K.Vijayan -do-
6. K.R.Manoharan -do-
7. U.Balagangadharan -do-
8. Shibu Joseph -do-
9. M.Sreekala -do-
10. B.Geetha -do- - Respondents

11. C.K.Sheela Lower Division Clerk,
Central Administrative Tribunal,
Ernakulam Bench.

12. Alice Paul -do-

13. P.V.Remakandhan -do-

14. C.C.Thomas -do- - Respondents

By Advocate Mr Govindh K Bharathan, SCGSC (for R.1 to 3)

OBDEB

HON'BLE MR A. M. SIVADAS, JUDICIAL MEMBER

Applicant seeks to quash A-5 and A-7, to direct respondents to restore A-2 seniority list of Ernakulam Bench duly granting consequential benefits thereof and to publish the all India seniority list of Lower Division Clerks in the Central Administrative Tribunal within a time frame.

2. When the O.A. was taken up, counsel on both sides submitted that A-5 and A-7 may be quashed in the light of the ruling of the Apex Court in M Ramachandran Vs Govindh Ballabh & others, JT 1999(7)SC 271 and the respondents may be directed to finalise the seniority list of the Lower Division Clerks of the Ernakulam Bench.

3. Accordingly, A-5 and A-7 are quashed. Respondents are directed to finalise the seniority list of the Lower Division Clerks of the Ernakulam Bench within three months from the date of receipt of a copy of this order.

4. O.A. is disposed of as above. No costs.

Dated the 30th of November, 1999.

(G. RAMAKRISHNAN)
ADMINISTRATIVE MEMBER

(A.M.SIVADAS)
JUDICIAL MEMBER

trs/301199

List of Annexures referred to in the order:

1. A-5: A true copy of the OM No.1/55/90-Adm. dated 14.2.97 issued by the 3rd respondent.
2. A-7: A true copy of the OM No.1/55/90-Adm. dated 14.3.97 issued by the 3rd respondent.
3. A-2: A true copy of the OM No.1/55/90-Adm. dated 13.5.92 issued by the 3rd respondent.